

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2652  
ANSWERED ON:13.03.2013  
COMPLAINTS IN JNNURM  
Ramshankar Dr.

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has received complaints from various States including Uttar Pradesh regarding the implementation of works under Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) if so, the details thereof, State-wise and;
- (c) the steps taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) to (c): Yes, Madam. Complaints have been received from States like Bihar, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Puducherry, Uttar Pradesh and West Bengal etc regarding the implementation of works under Urban Infrastructure & Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM).

The projects under JnNURM are implemented by State Government/Urban Local Bodies (ULBs) in accordance with their rules and procedures. The Government of India forwards the complaints/conveys the shortcomings/deviations if any, in implementation of project to the State Government for proper rectification and suitable action thereon as per the rules and procedures of the State Government.